

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.08.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5760 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Genus Power Infrastructures Limited Vs. Arunava Sikdar, Resolution Professional of Jaipur Metals & Electricals Limited	Ruchir Mishra
2.	I.A. No. 5779 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees ' Provident Fund Organisation Vs. Tushar Realhome LLP	Suraj kumar Jha
3.	I.A. No. 5780 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rahul Dev Indoria and Ors. Vs. Pramod Kumar Sharma	Sabhay Choudhary

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